

Defective Case Register from 2026-07-07 to 2026-07-07

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/17157/2026	SOUBHAGYA KUMAR DASH	2026-07-07	1. Copy of Annexure-1 disclosing the name of Informant/victim be kept in cover.
2	D-CRLMA/19708/2026	ADV.	2026-07-07	Defect reg. maintainable.
3	D-MACA/28684/2026	DHANESWAR BEHERA	2026-07-07	further SR after filling of c copy
4	D-WA/27667/2026	PRAJNA SARITA MOHANTY	2026-07-07	further SR after filling of c copy
5	D-BLAPL/20166/2026	MOHAN BAG	2026-07-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition.) Date of rejection order mentioned in para-8 of the petition not tally with annexure-iv.ii) Unredacted copy of annexure-1 2 and 3 be kept in sealed cover and redacted copy of the same be filed.iii) for further S.R. after removal of defect.
6	D-BLAPL/20084/2026	GOREKHANATH DAS	2026-07-07	4-AFFIDAVIT/VERIFICATION NOT PROPER.
7	D-WP(C)/30093/2026	JAGAMOHAN PATTANAIK	2026-07-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no. 58 and 113 not neat.
8	D-ABLAPL/20212/2026	JNYANANANDA PANDA	2026-07-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
9	D-WP(C)/29217/2026	SURAJ MOHANTY	2026-07-07	Page nos. 11 12 and 13 not neat.
10	D-CONTC/24168/2026	ADV.	2026-07-07	i) district of the contemnor not furnished in cause title.
11	D-MACA/28976/2026	RIMJHIMBALA PATI	2026-07-07	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
12	D-WP(C)/28777/2026	IN PERSON	2026-07-07	Put up SR alphabetical page mark and proper page marked index and petition as well as annexurs
13	D-CMP/29587/2026	AMIT PRASAD BOSE	2026-07-07	Date of order in the Prayer be corrected.
14	D-ABLAPL/19634/2026	DEBABRATA DASH	2026-07-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name and details of Informant/victim/family member mentioned in Annexure-1 2 be redacted. 2.Redacted copy of Annexure-1 2 be filed. 3.Non-redacted copy of Annexure-1 2 must be kept in sealed cover. For further S.R.
15	D-CONTC/21571/2026	ADV.	2026-07-07	i) District of op not mention in cause title. ii) Page no. 11 and 12 are same.

16	D-RSA/27560/2026	SOURAV SUMAN BHUYAN	2026-07-07	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
17	D-WA/26875/2026	TARANANDA PATTANAYAK	2026-07-07	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 3/ not paid
18	D-WP(C)/29105/2026	SIDHESWAR MALLIK	2026-07-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Synopsis and Date chart not furnished in Index. 2. As per mentioned in Index under Annex-7 not exhibited in body of the petition.
19	D-WP(C)/29207/2026	CHITTA RANJAN PATTNAIK	2026-07-07	Page no. 13 15 and19 not neat
20	D-WP(C)/29708/2026	BHAKTA RANJAN BARIK	2026-07-07	Date not correct in annexure-4 in averments
21	D-WP(C)/29589/2026	NIHAL RATH	2026-07-07	Nomenclature not furnished in V.Nama.
22	D-ABLAPL/19627/2026	DEBABRATA DASH	2026-07-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name and details of Informant-cum-victim/family member mentioned in Annexure-1 2 need not be disclose and kept in closed envelop. 2.Redacted copy of the same be filed
23	D-WA/28348/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-07-07	being aggrieved not furnished
24	D-BLAPL/20070/2026	SUSHANTA KUMAR JOSHI	2026-07-07	1.Annexure-1 mentioned in Index wrongly furnished in averment 2.Name of the petitioner No. 1 and 3 mentioned in C.title not tally with their signature in V.nama.
25	D-BLAPL/20159/2026	KISHORE KUMAR NAIK	2026-07-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Paragraph no. mentioned in declaration of the affidavit not correct.ii) Signature of the deponent in the affidavit not tally with his name.iii) Annexure-1 2 AND 3 not mentioned in page 13 17 and 94 respectively.iv) Annexure1 and 2 be kept in sealed cover and redacted copy of the same be filed.v) A.W.F. of Rs. 15 /-not paid vi) For further S.R. after removal of defect
26	D-WP(C)/29497/2026	DURGESH NARAYAN RATH	2026-07-07	1. Ann. No. mentioned in Para 10 not correct.
27	D-CONTC/28191/2026	ADV.	2026-07-07	1. Xerox copy of order filed with out cause title 2. i) Cause title in wp (c) / contc to be filed. ii) District of petitioner no. 1 and op not furnished in cause title. iii) Reference certificate not furnished. Put up for SR after removal of defects
28	D-WP(C)/30192/2026	GOPAL PRASAD JENA	2026-07-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
29	D-WP(C)/29887/2026	AMITAV TRIPATHY	2026-07-07	.Subject Code incorrectly Mentioned
30	D-BLAPL/19275/2026	BHABANI SHANKAR	2026-07-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

		DASPARIDA		Annexure be kept in envelop
31	D-WP(C)/29878/2026	AMITAV TRIPATHY	2026-07-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
32	D-ABLAPL/19651/2026	RAGHUNATH DASMOHAPATRA	2026-07-07	Rs 50 /- not paid in V.nama.
33	D-CRLMP/17354/2026	ARJUNA CHARANA BEHERA	2026-07-07	1. Name of the petitioner not correctly furnished in Affidavit, V.nama and Acknowledgement Slip
34	D-BLAPL/20032/2026	SOUBHAGYA KUMAR DASH	2026-07-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of father of Pet. in V.nama not correct
35	D-ABLAPL/20231/2026	MANOJ KUMAR MALLICK	2026-07-07	1. Name of father of Pet. No.4 in CT not correct. 2. Petition not page marked. 3. Name of Pet. No.5 in CT not tally with signature.
36	D-BLAPL/20049/2026	DEVASHIS PANDA	2026-07-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. PS case No. in Ann.1 of Index and Para 2 not correct. 2. GR case no., PS case no. in synopsis not correct. 3. House No. mentioned in Address in CT and rejection order not tally.
37	D-CONTC/25666/2026	ADV.	2026-07-07	i) Annexure-1 not neat and legible.
38	D-CRLREV/18638/2026	ANJAN KUMAR BISWAL	2026-07-07	C.Copy of Annex-1 not filed
39	D-MACA/28716/2026	KAPILA CHARAN NAYAK	2026-07-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Period of Delay 112 days 2. Court Fee Rs. 1272/ payable not paid 3.date of judgement wrong at being aggrieved
40	D-MATA/25314/2026	BIBHUTI RANJAN MOHANTY	2026-07-07	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2/ not paid
41	D-ABLAPL/19625/2026	TUKUNA KUMAR MISHRA	2026-07-07	Name of the father of petitioner not mentioned in C.title.
42	D-ABLAPL/20223/2026	JNYANANANDA PANDA	2026-07-07	1. Ann.1 not attested.
43	D-ABLAPL/19629/2026	DEBABRATA DASH	2026-07-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name and details of Informant/victim/family member mentioned in Annexure-1 2 be redacted. 2.Redacted copy of Annexure-1 2 be filed. 3.Non-redacted copy of Annexure-1 2 must be kept in sealed cover. For further S.R.
44	D-BLAPL/20088/2026	GOREKHANATH DAS	2026-07-07	4-AFFIDAVIT/VERIFICATION NOT PROPER.
45	D-CONTC/21301/2026	ADV.	2026-07-07	Para no. not correctly furnished in declaration.
46	D-WP(C)/29982/2026	MAHESWAR MOHANTY	2026-07-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 affidavit in the I.A not correctly mentioned.

47	D-ABLAPL/20307/2026	BISWAJIT SAMANTRAY	2026-07-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Unredacted copy of annexure-1 be kept in sealed cover.ii) For further S.R.
48	D-BLAPL/20164/2026	PRAFULLA KUMAR SAHU	2026-07-07	i)Date of rejection order mention in Index and Book mark not correct.
49	D-ABLAPL/19752/2026	CHEERA RANJAN SATAPATHY	2026-07-07	1.Names In Capital Letters Of All The Signing Advocates Not Indicated 2.mobile Phone Numbers Of All The Signing Advocates Not Indicated
50	D-CMP/29659/2026	PRAVASH CHANDRA JENA	2026-07-07	A.Fee of Rs.1.10/ order be Paid on the C.Copy under A-3.
51	D-WA/26860/2026	TARANANDA PATTANAYAK	2026-07-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 33 days 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 3/ not paid
52	D-WA/24290/2026	GOBINDA CHANDRA DAS	2026-07-07	i) Provision of law not furnished in appeal memo. ii) wp (c) no wrongly mention in Index.
53	D-WP(C)/29899/2026	LALITENDU MISHRA	2026-07-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.fee of OSBC Rs.50/- not paid in the v.nama.
54	D-ABLAPL/19639/2026	MANORANJAN DAS	2026-07-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Address to be redacted from Annex-1 and kept seal cover.
55	D-WP(C)/29963/2026	ABHIJEET DAS	2026-07-07	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
56	D-WA/28347/2026	ACHYUTANANDA PATTANAIK	2026-07-07	further SR after filling of c copy with copy of original petition
57	D-CONTC/27381/2026	ADV.	2026-07-07	1. Reference Certificate not furnished.2. Date of order under Annexure-2 does not tally with Index.
58	D-MACA/28624/2026	ADAM ALI KHAN	2026-07-07	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 355 days
59	D-WP(C)/30008/2026	AMITAV TRIPATHY	2026-07-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
60	D-WP(C)/29566/2026	DILLIP KUMAR MOHAPATRA	2026-07-07	.Subject Code incorrectly Mentioned
61	D-BLAPL/20091/2026	JYOTIRMAYA SAHOO	2026-07-07	Rejection order neither paginated nor marked Annexure-2.
62	D-BLAPL/20044/2026	PRASANTA KUMAR ROUTRAY	2026-07-07	No. of P.S. under Annexure-1 does not tally with Date chart.

63	D-CRLA/18882/2026	RAMA CHANDRA MOHANTY	2026-07-07	put up SR after redacting the name of informant/ victim/ relatives /address /Mobile from annex-1 and kept seal cover.
64	D-WP(C)/28608/2026	BIJAYA KUMAR ROUTRAY	2026-07-07	Page 64 AND 161 not neat
65	D-RSA/27463/2026	SUKANTA KUMAR NAYAK	2026-07-07	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
66	D-WP(C)/30162/2026	SANGRAM JENA	2026-07-07	1. paragraph no. not correctly furnished in the petition.2. Date of notification under Annexure-2 does not tally with para-7 of the petition.
67	D-WP(C)/29927/2026	PRATIK DASH	2026-07-07	1. Date of order under Annexure-6 does not tally with para-17 of the petition.
68	D-CONTC/21943/2026	ADV	2026-07-07	wp (c) no wrongly mention in synopsis.
69	D-ABLAPL/19993/2026	SUSANTA KUMAR BARAL	2026-07-07	1.As per index , annex.3 not furnished in the petition. 2. page no. 20 and 21 not found as per index.
70	D-BLAPL/20072/2026	MANOJ KUMAR MALLICK	2026-07-07	1.Petition not paginated. 2.Name and details of Informant-cum-victim mentioned in Annexure-1,3 need not be disclose and kept in closed envelop. 3.Redacted Copy of FIR and Annexure-3 be filed. 4...Names In Capital Letters Of All The Signing Advocates Not Indicated
71	D-WA/28346/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-07-07	being aggrieved not furnished
72	D-WP(C)/29577/2026	DILLIP KUMAR MOHAPATRA	2026-07-07	.Subject Code incorrectly Mentioned
73	D-WP(C)/30133/2026	SANGRAM JENA	2026-07-07	1. date of order under Annexure-6 does not tally with Index and para-10 of the petition.
74	D-WP(C)/29932/2026	ABHISHEK DASH	2026-07-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
75	D-WP(C)/30169/2026	SUBHAM AGRAWAL	2026-07-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
76	D-CONTC/25688/2026	ADV.	2026-07-07	This case is pre- matured one
77	D-CRLMA/19706/2026	ADV.	2026-07-07	Defect reg. maintainable.
78	D-CONTC/21579/2026	ADV	2026-07-07	i) Year of the date of disposed wrongly mention in Index date chart. ii) Contc wrongly mention in top of the Index. iii) District not mention in cause title of op
79	D-ABLAPL/19997/2026	PRADEEPTA KUMAR BEHERA	2026-07-07	Name of the informant reflected in the petition.2. Name of the informant with address reflected in the FIRs be kept in cover.
80	D-WP(C)/30333/2026	TUSHAR KANTA NAYAK	2026-07-07	put up SR after page mark of index
81	D-CONTC/22432/2026	ADV.	2026-07-07	i) Serial no. not correctly furnished in cause title of op.
82	D-CONTC/23983/2026	SUKANTA KUMAR NAYAK	2026-07-07	i) WP(C) no. not mentioned in reference certificate.
83	D-CRLMP/18466/2026	AKSHAYA KUMAR SUBUDHI	2026-07-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures be kept in cover
84	D-WP(C)/29780/2026	DURGESH NARAYAN RATH	2026-07-07	1. Neat and legible copy of Ann.5 and 6 be filed. 2. Page 32 missing.
85	D-BLAPL/19929/2026	DIPTI DHALL	2026-07-07	Page No. 10-13 not legible.
86	D-ABLAPL/19525/2026	JYOTIRMAYA SAHOO	2026-07-07	20-VERNACULAR CERTIFICATE NOT FURNISHED.
87	D-ABLAPL/20301/2026	RAJKISHORE SWAIN	2026-07-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) G.R. no. not mentioned in para-1 of the petition.ii)Unredacted copy of annexure-1 be kept in sealed cover and redacted copy of the same be filed.iii) Written F.I.R. page no. 13 is incomplete.iv) Informants husband name be redacted from para-5 of the petition.v) Page no. 13 and 16 not properly scanned. For further S.R.
88	D-BLAPL/20063/2026	NIRANJAN NAYAK	2026-07-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name and address of Informant and Victim mentioned in para-2 of the petition be redacted. 2.Name and details of Informant/victim/family member mentioned in Annexure-1 need not be disclose and kept in closed envelop. 3.Redacted copy of FIR be filed. For further S.R. 4.Petition not correctly addressed to Honorable Court
89	D-ABLAPL/20219/2026	BIBHUTI RANJAN SWAIN	2026-07-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
90	D-BLAPL/20158/2026	PRABHAKAR SABAT	2026-07-07	1. Name of the informant reflected in the petition.2.page nos. 12 and 13 partially legible. 3. Free copy/c.copy of rej. order to be filed.4.Name of the informant with address reflected in the FIR.5 . Original copy of v.nama to be filed
91	D-ABLAPL/19630/2026	MANGU NANDY	2026-07-07	1.Name and details of Informant/Complainant mentioned in Annexure-1 2 need not be disclose and kept in closed envelop. 2.Redacted copy of the same be filed.
92	D-CRLMC/16139/2026	SANJIT MISHRA	2026-07-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Phone number of the Informant Redacting from the page no.15. 2. Name of the victim/ informant and Relatives need not be disclosed in connection with Annex-1 2 5 and kept in closed cover.

93	D- CONTC/23840/2026	DIBYAJYOTI NAYAK	2026-07- 07	i) WP(c) no. not correctly mentioned in para 10 and prayer of the petition.ii) Paragraph no. not correct in affidavit.iii) Vernacular certificate not furnished
94	D- ABLAPL/20208/2026	DEBASIS ROUT	2026-07- 07	1. Copy of Annexures-1 and 2 disclosing the name of Informant/Victim be kept in cover.
95	D- CRLMC/19976/2026	SUSHANTA KUMAR SAMANTARAY	2026-07- 07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Copy of Annexures-1 2 and 3 disclosing the name of Informant/Victim be kept in cover.2. Page no.10 and 11 not neat and legible
96	D-WP(C)/27921/2026	LAXMIKANTA MOHANTY	2026-07- 07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of the opp. parties not furnished in V.nama.
97	D-CMP/30074/2026	SOURAV SUMAN BHUYAN	2026-07- 07	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of petitioner not correct in affidavit , petition and Vnama Case no. not mentioned in IA prayer.
98	D- CRLMC/20041/2026	BIGYAN KUMAR SHARMA, (SR.ADV.)	2026-07- 07	Occupation of the deponent not mentioned in declaration of affidavit.
99	D-WP(C)/30006/2026	AMITAV TRIPATHY	2026-07- 07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
100	D- BLAPL/20031/2026	SOUBHAGYA KUMAR DASH	2026-07- 07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
101	D-WA/26908/2026	TARANANDA PATTANAYAK	2026-07- 07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Authentication fee due on the (a) Copy of Trial Court Judgement Rs 3 not paid
102	D-WP(C)/29071/2026	SIVA SANKAR CHAINI	2026-07- 07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Petition not correctly addressed to Honorable Court
103	D- ABLAPL/20191/2026	SANTOSH KUMAR MAHANTY	2026-07- 07	1. Fathers name of the petitioner no.1 not correctly furnished Sl. no.2 in Affidavit. 2. After page no.14 one page not paginated.
104	D- ABLAPL/19754/2026	DEBADUTTA KANUNGO	2026-07- 07	1.Age of petitioner No.3 not mentioned. 2.Name Of The Filing Advocate Not In Capital Letters In The Petition
105	D- CONTC/24194/2026	ADV	2026-07- 07	I) Name of the petitioner mentioned in cause title not tally with annexure-1.ii) Postal receipt not filed.iii) For further S.R. after removal of defect.
106	D-WP(C)/29993/2026	AMITAV TRIPATHY	2026-07- 07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
107	D-RSA/27478/2026	SUSHANTA KUMAR JOSHI	2026-07- 07	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED

				1.valuation and C.Fee Payable be furnished.Put up for further S.R after rectification for assessment of C.Fee and limitation.
108	D-WP(C)/30173/2026	SANGRAM JENA	2026-07-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of the Fathers not tally with Cause title and Affidavit.
109	D-WP(C)/28286/2026	PRAVAT CHANDRA MOHANTY	2026-07-07	Page 30 to 33 not legible
110	D-WP(C)/29499/2026	JAYANANDA JENA	2026-07-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
111	D-WP(C)/28957/2026	SANTOSH KUMAR SAMANTARAY	2026-07-07	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
112	D- CONTC/29579/2026	ADV.	2026-07-07	Date of order wrongly mention in para no. 2.
113	D- BLAPL/20065/2026	PARTHA SARATHI DAS	2026-07-07	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 and 3 be submitted in a sealed cover and a redacted version for SR. 2.Name and other details of Informant or victim and relation appearing if any in entire petition including Annexures be redacted. Resubmit for SR after removal of defects.
114	D-WP(C)/28917/2026	PRASANNA KUMAR RATH (1)	2026-07-07	Annexure-6 not filed
115	D-CMP/30084/2026	SOURAV SUMAN BHUYAN	2026-07-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date not correct in prayer.Name of petitioner not correct in petition, affidavit and Vnama
116	D- MACA/28367/2026	PRAKASH KUMAR MOHANTY	2026-07-07	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 72 days 2.Court Fee Rs. 2868/ payable , paid 10/ rest amount to be paid
117	D- ABLAPL/19025/2026	MANAS RANJAN KHATUA	2026-07-07	1. Annexure-1 page 10 and 11 not legible. Resubmit for SR after filling of legible copy.
118	D- MACA/28646/2026	MAHITOSH SINHA	2026-07-07	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
119	D- ABLAPL/19637/2026	CHINMAYA MOHANTY	2026-07-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
120	D- CONTC/27370/2026	BIRENDRA KUMAR PARDHI	2026-07-07	1. Reference Certificate not furnished.
121	D-WP(C)/29500/2026	DURGESH NARAYAN RATH	2026-07-07	1. Name of Pet. in entire petition be corrected as per signature.
122	D-WP(C)/28297/2026	ABHISHEK MOHANTY	2026-07-07	Page 121 not neat

123	D-WP(C)/29883/2026	AMITAV TRIPATHY	2026-07-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
124	D-CONTC/26373/2026	ADV.	2026-07-07	1. Page no.15 Annex-1 not exhibited.
125	D-CRLMP/14376/2026	PRITAM KUMAR MOHANTY	2026-07-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
126	D-CRLMA/19707/2026	ADV.	2026-07-07	Defect reg. maintainable.
127	D-CRLA/11190/2026	AGASTI KANUNGO	2026-07-07	1.Court Fee Rs.6/- not paid. 2. status of the appellant not furnished. 3.sl.5 of both the affidavit not properly furnished. 4.Name of victim relatives reflected in the judgement be kept in cover.
128	D-BLAPL/18786/2026	AMITAV TRIPATHY	2026-07-07	1.Name of the victim / Informant and Address Redacting from the page no.8.
129	D-WP(C)/29831/2026	BAIDHAR SAHOO	2026-07-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
130	D-WP(C)/29799/2026	SANGRAM JENA	2026-07-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. Deponent signature not correctly sign in the affidavit
131	D-WP(C)/29527/2026	NIKUNJA KUMAR ROUT	2026-07-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
132	D-CONTC/21365/2026	ADV.	2026-07-07	i) Name of the petitioner repeat in Index. ii) Address of the op mention in contc does not tally with under Anx-1.
133	D-ABLAPL/20077/2026	SARBESWAR SAHOO	2026-07-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure be kept in envelop.
134	D-RSA/28224/2026	GOURI MOHAN RATH	2026-07-07	1. Court Fee Rs.1830/- Payable,Claiming for exemption being S.C.Caste Certificate Not Filed..
135	D-ABLAPL/19648/2026	SANTOSH KUMAR MAHANTY	2026-07-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. ADDRESS / Mobile phone to be redacted from Annex-1.
136	D-ABLAPL/19962/2026	SOUBHAGYA SWAIN	2026-07-07	.Subject Code Not Furnished .
137	D-WP(C)/30286/2026	SASWAT KUMAR ACHARYA	2026-07-07	Page nos 31 32 and 42 not neat.
138	D-MACA/28363/2026	PRAKASH KUMAR MOHANTY	2026-07-07	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 20 days 2. Court Fee Rs. 5533/ payable , paid 10/ rest amount to be paid
139	D-BLAPL/20059/2026	BISWORANJAN SWAIN	2026-07-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Page no. 8 and 9 not legible.ii) Unredacted copy of annexure-1 and 3 be kept in sealed cover and redacted copy of the same be filed.iii) for further S.R.

140	D-WP(C)/29649/2026	SAROJANANDA MISHRA	2026-07-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 not correctly mentioned in the affidavit in the I.A
141	D-CRLMC/17990/2026	HEMANTA KUMAR TRIPATHY	2026-07-07	. Mobile number and name of father of the Informant/Victim to be redacted in page no.14.
142	D-WP(C)/29816/2026	SASWATI SOUMYA SAHU	2026-07-07	Date of copy of order vide annex-8 and 9 not tally with Index
143	D-CONTC/29534/2026	JAYDEEP PAL	2026-07-07	Page no.37 not neat.
144	D-ABLAPL/19757/2026	UMESH KUMAR LENKA	2026-07-07	Page No. 12-13 not legible.
145	D-WP(C)/29781/2026	BIBHU PRASAD MOHANTY	2026-07-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Address of OP No.1 not furnished in CT.
146	D-BLAPL/20057/2026	MANORANJAN MISHRA	2026-07-07	Put up after redacting the name of Informant/victim/ relatives/ address/ mobile from ANNEX-1 and kept seal cover the same.
147	D-WP(C)/30023/2026	ASUTOSH ROUT	2026-07-07	1. The word criminal be deleted from Writ petition in Index Sl. No.3. 2. O.P. No. 5 and 6 are identical. 3. O.P. No. 6 to 9 be mentioned by their designation only.
148	D-WP(C)/30002/2026	AMITAV TRIPATHY	2026-07-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
149	D-WA/27358/2026	HEMANT KUMAR MUND	2026-07-07	good ground not furnished
150	D-ABLAPL/20160/2026	ASUTOSH TRIPATHY	2026-07-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure be kept in envelop.
151	D-BLAPL/16861/2026	BHAGAT SINGH	2026-07-07	i) Reference certificate not furnished.ii) Paragraph no. mentioned in affidavit not correct.iii) P.S. case no. mentioned in cause title not correct
152	D-ABLAPL/19881/2026	BIKASH CHANDRA PARIJA	2026-07-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop. 2.Redacted copy of FIR be filed.
153	D-WP(C)/29777/2026	DURGESH NARAYAN RATH	2026-07-07	1. Deficit court fee of Rs.42 to be paid on petition. 2. Page 17 missing.
154	D-WA/27736/2026	SASWAT DAS,A.G.A	2026-07-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
155	D-CRLMC/19721/2026	BISWAJIT NAYAK	2026-07-07	1. Nomenclature not correctly furnished Sl. no.3 in Index.
156	D-RSA/27457/2026	SUKANTA KUMAR NAYAK	2026-07-07	1. Period of Delay 24 days.I.A for condonation of delay not Filed 2. Date of Decree of the L.A.Court be furnished in the Page No-1 of the Appeal Memo.
157	D-MACA/28983/2026	SOMNATH ROY	2026-07-07	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 70 days

158	D- ABLAPL/19998/2026	ARJUNA CHARANA BEHERA	2026-07- 07	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
159	D- ABLAPL/20220/2026	JNYANANANDA PANDA	2026-07- 07	1. Name of Deponent, Age, Fathers name etc. in Affidavit not correct.
160	D- ABLAPL/19959/2026	SOUBHAGYA SWAIN	2026-07- 07	.Subject Code Not Furnished .
161	D- ABLAPL/20205/2026	SANTOSH KUMAR MAHANTY	2026-07- 07	1. Court fee of Rs.6/- not paid in the petition.
162	D- ABLAPL/20145/2026	NIRANJAN LENKA	2026-07- 07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 51 not neat.D.Fee of O.S.B.C Rs.50/- not paid in the v.nama.
163	D- ABLAPL/19893/2026	GURUPRASAD BEHERA	2026-07- 07	1-COURT FEE IS DEFICIENT. Court fees of Rs.6/- not affixed in C.title.
164	D-WP(C)/29898/2026	ABHISHEK PATNAIK	2026-07- 07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. Page marking not correct
165	D- CONTC/28717/2026	ADV.	2026-07- 07	i) Name of the district of the contemnor not furnished in cause title.ii) paragraph sl. no. 9 repeated in petition.iii) Paragraph sl. no. not correct in affidavit.
166	D- ABLAPL/19990/2026	PABITRA KUMAR NAYAK	2026-07- 07	1. synopsis and date chart not furnished in the index.
167	D- ABLAPL/20138/2026	SANTOSH KUMAR MAHANTY	2026-07- 07	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
168	D-WP(C)/29990/2026	AMITAV TRIPATHY	2026-07- 07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
169	D-WP(C)/29926/2026	SOMANATH MISHRA	2026-07- 07	14-NOT PROPERLY INDEXED.
170	D- CRLMC/19387/2026	PRABODHA CHANDRA NAYAK	2026-07- 07	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of petitioner not correctly mentioned in affidavit.
171	D- CONTC/21887/2026	TAPAN KU. JENA SAMANTA	2026-07- 07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 07-07-2026 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.